

Yamuna have been notified for acquisition, primarily for channelisation of the river, no such general policy decision to demolish and acquire old colonies has been taken by the Delhi Administration.

[*English*]

Carrying Night Soil on Head

349. DR. C. SILVERA: Will the Minister of WELFARE be pleased to state:

(a) whether Government have received some requests for abolition of practice of carrying night Soil as head load, at least in the year of Social Justice being observed during 1990-91;

(b) if so, the details thereof;

(c) whether Government have taken any action in the matter so far; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) Proposals have been received from the State governments during 1990-91 for Central assistance under the Centrally Sponsored Scheme of Liberation of Scavengers which provides for the conversion of existing dry-latrines into water-pour flush latrines and rehabilitation of unemployed scavengers in dignified employment/occupation. The ultimate objective is to abolish the practice of carrying night soil as head load.

(b) to (d). A provision of Rs. 23.00 crores has been made for this scheme in the budget of the Ministry of Welfare and Rs. 20.5 crores in the budget of the Ministry of Urban Development for this scheme during 1990-91. Under an Action Plan, 500 towns are proposed to be covered during this year.

[*Translation*]

Sina Kalegaon Major Irrigation Project

350. SHRI S.B. THORAT: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Union Government have received a proposal of Sina Kalegaon Major irrigation Project from Government of Maharashtra; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). Sina Kalegaon Major Irrigation Project received from the Government of Maharashtra in 1976 was returned to the State Government in 1979 due to non-compliance of observations of Central Appraising Agencies.

[*English*]

Issue of Waiting Members in Hospital O.P.D.s

351. SHRI PRATAPRAO B. BHOSLE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether patients in O.P.D's of all major Government Hospitals of Delhi are examined under some waiting numbers issued by each Department of Hospital O.P.D;

(b) whether this system has been creating hardships for lay patients;

(c) whether Government propose to introduce digital waiting token schemes; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) In the O.P.Ds. of major Government Hospitals in Delhi, Patients are examined by the doctors, after registration, on the first come first serve basis.

(b) No, Sir.

(c) No, Sir.

(d) Does not arise.

C.G.H.S. Dispensaries in Kanpur

352. SHRI KESHARI LAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of C.G.H.S. dispensaries working in Kanpur;

(b) the total number of beneficiaries form C.G.H.S. dispensaries;

(c) whether Government propose to open new C.G.H.S. dispensaries in Kanpur; and

(d) if so, the places where these are likely to be opened?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) and (b). The total number of C.G.H.S. dispensaries functioning in Kanpur is 9 and number of beneficiaries in 1,74,174.

(c) No new C.G.H.S. dispensary is proposed to be open under C.G.H.S., Kanpur during the current financial year

(d) Does not arise in view of answer to (c) above.

New Spinning Technology

353. SHRIMATISUBHASHINI ALI: Will the Minister of TEXTILES be pleased to state:

(a) the steps taken by Government to transfer the new spinning technology developed by Appropriate Technology Dev Association, Lucknow throughout the country; and

(b) whether Government propose to create any field demonstration centre to popularism, evaluate and for further improvements in the technology?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). The information is being collected and will be laid on the Table of the House as soon as it is ready.

Bhikmundi Irrigation Project of Orissa

354. SHRI GOPI NATH GAJAPTHI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government have a proposal to execute the Bhikund irrigation project in Orissa during the Eight Five-Year Plan;

(b) if so, the capacity and latest estimated cost of that project;

(c) the details of villages likely to be submerged on execution of that project; and

(d) the total hectares of land likely to be brought under irrigation on completion of that project?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Eighth Plan